

arising out of the contract has held up the progress till date.

(b) The Bombay Port Trust have estimated that the contractor may take about eighteen months for completion of the works after receiving the compensation through implementation of the exported arbitration award.

(c) The delay in recommencing the work is due to a dispute arising out of the contract.

(d) At present the fishing vessels are using the limited existing facilities at Sassoon Dock.

**Handling of Boat Services at Boat Club,  
New Delhi**

7250. SHRI ANOOPCHAND SHAH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the CPWD is incurring losses in handling the boat services at the Boat Club, New Delhi ;

(b) if so, the steps Government propose to take to check the losses ;

(c) whether Government propose to give the handling of boating at the Boat Club to any prime enterprise on yearly contract basis ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The CPWD is not handling the boat services at the Boat Club, New Delhi and, therefore, question of incurring losses by them does not arise.

(c) and (d). These services are provided by the Bal Sahyog, a voluntary organisation, registered under Societies Registration Act, to sustain its activities.

**Cleaning of Water at Boat Club,  
New Delhi**

7251. SHRI ANOOPCHAND SHAH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that water at Boat Club, New Delhi is harmful as it gives bad smell ; and

(b) if so, the steps Government propose to take to clean the water month instead of every year ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The water in the Boat Club canals is changed by NDMC from time to time to avoid bad smell.

(b) The water is cleaned/changed as often as required.

**Non Telecast of "Rajani" Serial Regarding  
Use of Government Cars**

7252. SHRI SUBHASH YADAV :  
SHRI M. RAGHUMA REDDY :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government's attention has been drawn to the news item appeared in the Nav Bharat Times dated the 23 March, 1986 wherein it has been stated that serial "Rajani" regarding use of Government cars has not been televised by the Delhi Doordarshan ; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) and (b). Yes, Sir. A Statement is given below .

**Statement**

'Rajani' programme scheduled for telecast on 16th March, 1986, dealt with the theme of mis-use of Government vehicles by Government Officers. The vehicle shown in the programme were bearing name plates of three particular Departments. It was felt that while the problem could be in any Department, focus on three particular Departments might be construed as discrimination and damaging to them as they were isolated in mention. Further, specific monograms on certain